Written Answers

3	4	5	€
Kumarii. t. Shittak⊬ Co Ltd. Japan	Tamil Nadu	Mushroom	.63
Nissho Iwai Gorporati n Japan	Not Available	Rice	22
Mitsubishi Corporation Japan	Kerala	Frozen Fish	537
	Shittake Co Ltd. Japan Nissho Iwai Corporate n Japan Mitsubishi Corporation	Kumana ta Tamil Shittake Co Nadu Ltd. Japan Nissho Iwai Not Corporation Available. Japan Mitsubishi Kerala Corporation	Kumari, Tamil Mushroom Shittake Do Nadu Ltd. Japan Nissho Iwai Not Rice Corporate n Available Japan Mitsubishi Kerala Frozen Fish Corporation

[Translation]

LPG as Automobile Fuel

1292. SHRIMATI BHAVNA BEN DEVRAJ BHAF CHIKHALIA

SHRI ASHOK PRADHAN

Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have set up a committee to identify the likelihood use of LPG as automobile fuel:
 - (b) if so, the details thereof:

Written Answers

- (c) whether the said Committee has submitted its report
- (d) if so, the details of the recommendations of the committee: and
 - (e) if not, the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Yes, Sir. The Govt. have set up two committees to examine the feasibility of using LPc as automotive fuel in the country. The first Committee will study various aspects relating to legal issues, infrastructure, logistics and retail distribution of LPG as auto fuel. The second Committee will study the aspects relating to technology. equipment design, retrofitting/equipment standardisation. fuel specification, etc.

- (c) No. Sir.
- (d) Does not arise.
- (e) The committees are at the stage of finalising their reports, which are expected to be submitted to Government soon.

[English]

Gas Based Power Station

- *293. SHRI PRABHU DAYAL KATHERIA: Will the PRIME MINISTER be pleased to state :
- (a) the daily requirement of gas for gas based power stations in the country:

- (b) whether the gas is being supplied to these power stations as per their requirements
 - (c) if not, the reasons therefor: and
- (d) the steps being taken to meet their requirements?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU). (a) and (b). 19.7 MMSCMD has been allocated to gas based power project as against which the current supply is 17.9 MMSCMD.

- (c) Short supplies were due both to less offtake by some of the plants and lower availability of gas from the Western offshore fields.
- (d) Steps taken to increase the availability of gas include development of new fields, additional development of existing fields etc.

Import of Naptha

- *294. DR T SUBBARAMI REDDY: Will the PRIME MINISTER be pleased to state
- (a) whether Power Ministry is proposing to amend the Exim policy to allow naptha imports for power generation under Open General License:
 - (b) if so, the details thereof.
- (c) whether the issue includes proposals as proposed by Enron:
- (d) whether some implications like high cost of imports, logistical problem, foreign exchange outflow etc. have been pointed out in the import of naptha-
 - (e) if so, the details thereof:
- (f) whether a number of proposals are pending with the Power Ministry based on naptha:
 - (g) if so, the details thereof; and
- (h) the time by which a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) (a) to (h). Government is considering the issue of assured fuel supply for liquid